

[Shri K. R. Ganesh]

Pradesh Gazette dated the 21st June, 1972.

- (b) The Andhra Pradesh Excise (Powers and Duties) Rules, 1972 published in Notification No. G.O.Ms. 1094 in Andhra Pradesh Gazette dated the 2nd November, 1972.

- (c) The Andhra Pradesh Excise (Delegation of Powers) Rules, 1972, published in Notification No. G.O.Ms. 1095 in Andhra Pradesh Gazette dated the 12th October, 1972.

- (d) Memorandum No. 1711-E-2/70-72 published in Andhra Pradesh Gazette dated the 1st March, 1973 making certain amendments to the Andhra Pradesh Foreign Liquor and Indian Liquor Rules, 1970

- (ii) Two statements showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-5290/73].

- (6) A copy each of the following Notifications (Hindi and English versions) under subsection (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi:—

- (i) The Delhi Sales Tax (Second Amendment) Rules, 1973, published in Notification No. F.4(26)/72 Fin (G) in Delhi Gazette dated the 29th March, 1973 together with corrigendum thereto published in Delhi Gazette dated the 15th June, 1973.

- (ii) Notification No. F.4(68)/72-Fin.(G) published in Delhi Gazette dated the 4th May, 1973 containing corrigendum to the Delhi Sales Tax Rules, 1951.

- (iii) The Delhi Sales Tax (Third Amendment) Rules,

1973, published in Notification No. F.4(59)/72-Fin.(G) in Delhi Gazette dated the 7th May, 1973.

- (ic) Notification No. F.4(68)/72-Fin.(G) published in Delhi Gazette dated the 4th July, 1973 containing corrigendum to the Delhi Sales Tax Rules, 1951 and cancelling the corrigendum No. F.4(68)/72-Fin.(G) dated the 4th May, 1973.

- (v) The Delhi Sales Tax (Fourth Amendment) Rules, 1973, published in Notification No. F.4(55)/69-Fin.(G) in Delhi Gazette dated the 10th July, 1973.

- (vi) The Delhi Sales Tax (Fifth Amendment) Rules, 1973, published in Notification No. F.4(80)/71-Fin (G) in Delhi Gazette dated the 10th July, 1973 [Placed in Library. See No. LT-5291/73.]

REPORT OF ICAR ENQUIRY COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P SHINDE): I be to lay on the Table a copy of the Report of the ICAR Enquiry Committee (Gajendragadkar Committee). [Placed in Library. See No. LT-5292/73]

MR SPEAKER: I very much appreciate this. I also wonder at the impatience which hon. Member showed the other day. The hon. Minister was all the time ready for this, but they were impatient.

SHRI ANNASAHAB P. SINDE: Thank you, Sir.

SHRI JAGANNATHRAO JOSHI (Shajapur): It is only at our instance that it has been laid.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): We forced them to lay it.